

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1431
TO BE ANSWERED ON 12.12.2023**

DATA FOR TRANSGENDER

1431. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the reasons for not having a separate category for transgenders under the major national data sources such as National Family Health Survey (NFHS), UDISE and the Periodic Labour Force Survey;
- (b) whether the lack of disaggregated data about transgender people prevents creation of social benefit scheme or policy formation for their development;
- (c) if so, whether the Government is considering to adopt a more inclusive approach to data collection and policy formation; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a): This Ministry has enacted The Transgender Persons (Protection of Rights) Act 2019 and The Transgender Persons (Protection of Rights) Rules 2020 for taking welfare measures and mainstreaming the transgender community. Ministry has issued directions to all Union Ministries/Departments and States/UTs to include "Transgender person" along with Male and Female category in forms wherein any gender related information is collected. As per information received from Ministry of Health and Family Welfare, the third gender category of 'Transgender' has been added in as National Family Health Survey (NFHS)-5. As per information received from concerned Ministries , the Unified District Information System for Education Plus (UDISE+) system collects data on transgender persons and the Periodic Labour Force Survey (PLFS) conducted by the National Sample Survey Office (NSSO), information on gender of each of the household member, including "transgender" category of the selected households is collected.

(b) to (d): No Sir. This Ministry has a scheme "**SMILE - Support for Marginalized Individuals for Livelihood and Enterprise**" which includes sub-scheme 'Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons'. This sub-scheme provisions for support to transgender persons for skill development and Livelihood for the empowerment of transgender community, composite Medical Health for Transgender persons, housing in the form of 'Garima Greh' for Transgender Persons, E-Services (National Portal & Helpline and Advertisement), Provision of Transgender Protection Cell and other welfare measures.

The National Portal for Transgender Persons provides a platform for transgender person to apply online for transgender identity Certificate and Identity card. The most important feature of this Portal is that it helps the transgender person to get the I-Card without any physical interface and without having to visit any office. Through the Portal, applicant can monitor the status of their application and can download their certificate of identity, thereby ensuring transparency in the process.
